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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 574/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company	Bank of Maharashtra -Vs- Visa Power Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. M. GUPTA, FCA]
2. ARVIND GUPTA, FCA]

Financial
Creditor
Applicant

Debenture
16/11/17

Mrs. Manju Bhutania, Adv
Mr. Arvind Jhunjhunwala, Adv } Corporate
Mr. Debagha Barn, Adv } Debtor

Adv
16/11/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor has filed reply. Ld. Counsel for the financial creditor sought leave of the court to file rejoinder. Prayer is allowed. Rejoinder may be filed within 5 days from today with a copy in advance to the opposite party.

List on 30/11/2017.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)